

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
RAJYA SABHA
QUESTION NO 16.03.2010
ANSWERED ON
NLUP IN MIZORAM .

2105

Shri Lalhming Liana

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, RURAL DEVELOPMENT be pleased to state :-

- (a) the details of proposal received from the State Government of Mizoram for implementation of its flagship programme 'New Land Use Policy' (NLUP);
- (b) whether Government has approved Rs. 2416 crores for implementation of NLUP in Mizoram;
- (c) if so, whether the fund has been released; and
- (d) if not, the reasons therefor and the proposed date of release of fund?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT

(SHRI SISIR ADHIKARI)

(a) With the objective of undertaking a comprehensive programme for inclusive development, the Government of Mizoram has submitted a revised proposal to take effective steps for proper management of two resources viz. land and water under the New Land Use Policy(NLUP). The basic objective of the programme is comprehensive and integrated development for inclusive growth by weaning away farmers from unsustainable jhuming practices and helping them to adopt sustainable on farm and off farm economic activities; keeping 60% of Mizoram's total area under rain forest cover; improving the income levels of urban and rural poor through sustainable farming activities, micro enterprises and cottage industries; introducing commercial farming; creating food security for all and restoration of ecological balance. The programme targets to benefit 1,20,000 families, over 5 years for various livelihood options at a total cost of Rs.2,526.99 crores. The sectors included are agriculture, horticulture, sericulture, fisheries, animal husbandry, soil and water conservation, micro-enterprises, handloom and forestry.

(b) No, Sir.

(c) Not applicable in view of reply to (b) above.

(d) The proposal is still under examination. After approval of the programme, the funds will be released starting from the financial year 2010-11.